

Name of Corporate Debtor: Shop CJ Network Private Limited

RP: Darshan Bharatbhai Patel
IBBI/PA-001/IP-P01579/2018-2019/12442

CIRP Date : 19.1.2022

List of operational creditors (Government Dues) outstanding as on 30.12.2022

Sr No	Details of Claimant		Details of Claim Received			Details of Claim Admitted			Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether Related Party?	% of voting share in CoC					
1	Department of GST, Government of Maharashtra, Mumbai	Commissioner of State Tax -E-611 - Mumbai	10.2.2022	27,91,64,187	1	Unsecured	-	NIL	NIL	NIL	27,91,64,186	Demand orders for FY 2017-18 are post CIRP Date hence, not admitted and demand for year 2010-11 are rectified as NIL, demand for year 2011-12 to 2016-17 are already pending under appellate authority and hence treated as disputed	
2	Deputy Commissioner of Income Tax, Central Circle 6(3) Mumbai	Income Tax - Central Circle 6(3), Mumbai	26.4.2022	6858769	0	Unsecured	-	NIL	NIL	NIL	68,58,769	Rejected as the claim referring to the orders are of post CIRP period.	
3	Deputy Commissioner of Commercial Tax (Audit) 6.5	Commercial Tax : DGSTO -6 Bangalore	25.5.2022	7459888	11,25,941	Secured	-	NIL	NIL	NIL	63,35,947	Claim register updated. Ref Order of Honorable NCLT, Mumbai IA 1552 and again updated due to Rectification order dated 7.9.2022	
4	Office of Principal Commissioner of CGST & C.Exicse Mumbai South	CGST, Mumbai South Division VI	15.12.2022	2,14,17,122	2,14,17,122	Unsecured	-	NIL	NIL	NIL	-	Claim register updated. Ref SC ruling in the matter of Rainbow Papers and 10th CoC meeting	
Total				31,48,99,966	2,25,41,064			NIL	NIL	NIL	29,23,58,902		

Note: Sr No 1 Due to Disputed Demands the Claim has been admitted with Rs. 1 as a notional amount

Note : Sr no 3 represent the demand orders pre-CIRP period duly rectified under KVAT Act being secured operational creditors considering SC ruling of Rainbow Papers

Note : Sr no 4 represent the demand orders pre-CIRP period and claim register is updated considering SC ruling of Rainbow Papers and 10th CoC meeting

